# GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.730 TO BE ANSWERED ON 21.07.2016

### "Outstanding Amount of CIL"

#### 730. SHRI A. T. NANA PATIL:

Will the Minister of COAL be pleased to state:

- (a) the unit-wise details of the amount outstanding from power generating units to Coal India Limited (CIL);
- (b) whether the Government has formulated any scheme to recover the outstanding dues from these units in a time bound manner;
- (c) if so, the details thereof; and
- (d)the details of the further steps proposed to be taken by the Government to ensure the recovery of overdue outstanding amounts of coal supplied by CIL to public and private sector power generating units and to stop the supply of coal to defaulting units till recovery is made so as to save CIL from the loss?

#### ANSWER

# MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW & RENEWABLE ENERGYAND MINES

#### (SHRI PIYUSH GOYAL)

(a):The total outstanding dues from power generating units to Coal India Limited (CIL), as on 31.03.2016 is Rs. 12028.36 Crs. Consumer-wise details of outstanding dues as on 31.03.2016 from Power Sector are at Annexure.

**(b)to(d):** The following steps are being taken by CIL for timely recovery of dues from all its consumers:

- (i) The party-wise outstanding dues are being reviewed by the subsidiary companies on monthly basis.
- (ii) The GM(Sales &Marketing) of subsidiaries concerned follow-up regularly with concerned parties to realize the outstanding dues. Regional Sales Managers, stationed at different states, follow-up with the power houses which falls within their jurisdiction on monthly basis.
- (iii) CMD and Directors of the concerned subsidiaries have written letters directly to the Chairman/Directors of the power houses. In case of major defaulters, CIL authorities viz., Chairman, Director (Marketing) have taken up the matter with various Ministries. Similarly CMDs and Directors of subsidiaries concerned to take up with the parties concerned.

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## Consumer wise dues as on 31.03.2016

Name of SEB & PCs	31.03.2016
State Gencos / SEBs	(In Rs. Cr)
BSEB (BSPHCL)	203.25
UPRVUNL	787.30
PSPCL	147.20
TANGEDCO (TNEB)	285.98
HPGCL	132.69
RRVUNL	700.92
MAHAGENCO (MSPGCL)	448.68
MPPGCL	1,506.35
CSPGCL	437.13
GSECL	26.35
WBSEB	1.29
WBPDCL	1,981.26
APGENCO	15.61
KPCL	154.82
DPL	94.42
IPGCL (DVB)	17.55
DPS	1.08
TVNL	170.95
OPGC	8.36
TOTAL STATE GENCOs/ SEBs	7,121.19
CPSUs	
DVC	1,688.39
NTPC	2,836.06
KBUNL	30.76
APCPL (Aravali)	111.36
DCC	3.93
TOTAL CPSUs	4,670.50
TOTAL Other Pvt. Power	236.67
TOTAL POWER	12,028.36